

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2570  
ANSWERED ON:30.08.2007  
ELIGIBILITY CRITERIA FOR PILOTS  
Deora Shri Milind Murl

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the criteria set up for the applicants desiring to become pilots;
- (b) whether the Directorate General of Civil Aviation has set up a committee to review, among other aspects, the eligibility conditions of applicants desiring to become pilots;
- (c) if so, the details thereof;
- (d) whether the non - science students are also likely to be permitted to take up the examination for commercial pilots; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- Criteria to become pilots are given in Schedule II Section J,K, M and N of Aircraft Rules, 1937. Apart from other flying related experience, medical fitness etc., an aspirant for Commercial Pilot Licence is required to possess an educational qualification of 10 + 2 with Mathematics and Physics.
- (b), (c), (d) and (e):- A Committee has been constituted to review the Pilot Examination System to ensure its conformity to International Civil Aviation Organisation (ICAO) Annexure I and international regulations. The Committee would review the sections dealing with Commercial pilots and airline pilots as contained in schedule II of the Aircraft Rules with regard to eligibility conditions, privileges etc. and make appropriate recommendations in the matter. The Committee is yet to finalise its report.